

under consideration, in consultation with the Union Public Service Commission.

(c) On certain representations being received that some candidates who had obtained good marks in the written papers, had been disqualified for failure to obtain qualifying marks at the *viva voce* test, the Home Minister stated, in his speech in the Budget Session of the House, that this matter was worth considering. It is being considered accordingly.

India Office Library

*415. **Shri Gadilingana Gowd** : Will the Minister of Education be pleased to refer to reply to Starred Question No. 1026 on 13th August, 1956 and state further progress made in arriving at a settlement with the British Government about the India Office Library in London?

The Deputy Minister of Education (Dr. K. L. Shrimall) : None, Sir.

Oil in West Bengal

*416. { **Shri K. K. Basu** :
Shri Bansal :

Will the Minister of Natural Resources and Scientific Research be pleased to state :

(a) when the commercial exploration of oil found in West Bengal is going to start; and

(b) the agencies through which such exploration will be conducted?

The Minister of Natural Resources (Shri K. D. Malaviya) : (a) and (b). The Indo-Stanvac Petroleum Project, a joint venture of the Government of India and the Standard Vacuum Oil Company, is already conducting commercial exploration for oil in a specified area in West Bengal.

Pay Scales of University Teachers

*417. **Shri Matthen** : Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 1270 on 22nd of August, 1956 and state :

(a) whether the Kerala Government have since been able to implement the revised pay scales of the University teachers; and

(b) if no, the reasons for the delay?

The Deputy Minister of Education (Dr. M. M. Das) : (a) No, Sir.

(b) The proposal has immediate repercussion on all Government services, as maximum pay of Heads of Departments in the State is only Rs. 1000/-.

The matter, therefore, needs careful consideration in all its aspects and the overall financial effect of the proposals is being studied.

दिल्ली के अध्यापकों का वेतन-क्रम

*४१८. श्री विगम्बर सिंह : क्या शिक्षा मंत्री ३१ अगस्त, १९५६ के तारांकित प्रश्न संख्या १६०५ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि दिल्ली के सरकारी स्कूलों के अध्यापकों के वेतन-क्रम का पुनरीक्षण करने की सिफारिशों को कार्यान्वित करने में अब तक कितनी प्रगति हुई है ?

शिक्षा उपमंत्री (डा० का० ला० श्रीमाली) : संशोधित वेतन मान देने के लिये सभी सरकारी स्कूलों को आज्ञायें पहले ही जारी की जा चुकी हैं ।

Money Markets

*419. **Shri G. D. Somani** : Will the Minister of Finance be pleased to state:

(a) whether the attention of Government has been drawn to the conditions of acute financial stringency prevailing in the money markets on the eve of the busy season; and

(b) if so, the steps that are proposed to be taken by Government to ease the difficult situation?

The Minister of Finance and Iron and Steel (Shri T. T. Krishnamachari) : (a) Yes.

(b) This is a matter of day-to-day monetary management on which it is not possible to make a statement in advance.

Zonal Mineral Advisory Boards

*420. **Shri T. B. Vittal Rao** : Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether the Government have accepted the recommendation of Mineral Advisory Board to set up Zonal Advisory Boards at Ajmer, Calcutta, Nagpur and Bangalore for reviewing periodically the programme of exploration and mining of minerals in their respective Zones;

(b) if so, when the same will be set up; and

(c) the jurisdiction of each Zonal Board?